

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 23 OF 2019 &
IA NOS. 116 & 115 OF 2019**

Dated: 15th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Global Energy Private Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Hemant Singh
Mr. Biju Mattam

Counsel for the Respondent(s) : Mr. Shish Singh for R-2 to 5

Mr. S. K. Raumgta, Sr. Adv.
Mr. Buddy A Rangandhan
Ms. Stuti Krishn
Mr. Anup Jain for R-6

ORDER

Heard learned counsel for parties in IA No. 116 of 2019.

Reserved for Orders.

Interim order, if any, shall continue till the next date of hearing.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk